

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Ramakrishnan Visaregphanan Barrister & Senior Advocate	Counsel for Petitioners	1. [Signature]
2. S. Sakhyagarnith		
3. D. VIDHYA SHANKAR		
	ADV. FOR RESPONDENTS	D. Vidhyashankar

**ORDER**

Counsels representing both the parties are present. Petitioners are also present. Counsel for respondents stated that due to unavoidable circumstances, the respondents could not attend before the Tribunal to make submissions in relation to the possibility of settling the matter. Both the counsels have agreed to suggest the name of a mediator for settling the matter between the parties. Time is extended at request. Put up on 22.12.2017.

-Sd-

**S Vijayaraghavan**  
Member (Technical)

-Sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)